Shanmugam: Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Haris Beeran (Kerala), Shri A.A. Rahim (Kerala), Shri Niranjan Bishi (Odisha), Ms. Dola Sen (West Bengal), Dr. John Brittas (Kerala) and Shri Jawhar Sircar (West Bengal).

## Demand for establishment of virtual High Court Bench in Udaipur division

श्री चुन्नीलाल गरासिया (राजस्थान): महोदय, राजस्थान का उदयपुर संभाग एक जनजातीय बाहुल्य क्षेत्र है और भारत सरकार के शेड्यूल्ड-V<sup>th</sup> में T.S.P. क्षेत्र घोषित है। मैं माननीय विधि मंत्री जी के संज्ञान में लाना चाहता हूँ कि उदयपुर संभाग मुख्यालय पर कई वर्षों से राजस्थान हाई कोर्ट की बेंच स्थापित करने की मांग चल रही है। यह मांग उदयपुर संभाग की आम जनता और बार काउंसिल द्वारा लगभग 37 वर्षों से लगातार की जा रही है। वर्तमान में उदयपुर संभाग के लोगों को अपने न्याय के लिए जोधपुर हाई कोर्ट जाना पड़ता है, जो कि काफी दूर पड़ता है। जनजातीय वर्ग के लोगों के लिए वहां जाना काफी खर्चीला है और उसमें उनको काफी समय लगता है।

अतः मैं आपके माध्यम से इस विषय को लेकर विधि मंत्री जी से आग्रह करना चाहता हूँ और अपनी मांग रखना चाहता हूँ कि बदलते डिजिटल युग में उदयपुर संभाग मुख्यालय पर वर्चुअल हाई कोर्ट बेंच की तत्काल स्थापना की जाए, जिससे उदयपुर संभाग की आम जनता को अतिशीघ्र लाभ मिल सके तथा न्याय और हक प्राप्त करने में उनका समय और खर्च बचाया जा सके, धन्यवाद।

## Demand to convert Salem to Chengapalli NH-544 from 4 lanes to 6 lanes in Tamil Nadu

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, I bring to your kind notice that the Salem-Chengapalli stretch (103 km) is part of the Salem-Kochi Highway (NH 544) in South India. It connects Salem (Tamil Nadu) to Kochi (Kerala) and major hubs like Coimbatore, Erode and Namakkal. It's an essential route for domestic agricultural and poultry exports. Over 20,000 commercial vehicles and many domestic vehicles use this route daily. The highway also serves 15-plus academic institutions, which operate their own transport vehicles.

Sir, in light of this, I raised a question regarding the same to the Minister of Road Transport and Highways for which I received a reply that the Detailed Project Report (DPR) has been awarded. I submit that this project is feasible. Traffic in this route needs to be managed. On a day-to-day basis, traffic on this route is increasing and vehicle jam has become more frequent due to various reasons including minor

and major accidents. On an average, every vehicle additionally spends minimum 30 minutes to 45 minutes daily to reach the destination, spending 3-5 litres of additional fuel per trip and polluting the environment.

Therefore, I humbly request the Minister of Road Transport and Highways via this august House to convert the 103 km stretch of NH - 544 from 4 lanes to 6 lanes considering the needs and necessity. This initiative not only reduces the pollution, but also saves approximately one lakh litres of fuel wasted by the vehicles stuck in traffic.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri K.R.N. Rajeshkumar: Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri A.A. Rahim (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri R. Girirajan (Tamil Nadu) and Shri M. Shanmugam (Tamil Nadu).

## Concern over wrong prescriptions being issued to patients

SHRI JAWHAR SIRCAR (West Bengal): Sir, I would like to express the concern of citizens to the fact that several doctors are reported to be giving wrong prescriptions.

In fact, one of the nation's highest medical bodies, the Indian Council of Medical Research (ICMR), has published the report of its study at 13 medical institutions including AIIMS and Safdarjung, and stated that around 45 per cent of the doctors are writing incomplete prescriptions. This report has also stated that ten per cent of prescriptions had 'unacceptable deviations' like inappropriate prescription of medications or more than one diagnosis. There are several other worrisome findings that require to be addressed. Through this Council, I would request the Health Minister to kindly elucidate what are the steps that the Government is taking on this report not only in the hospitals where the ICMR study was conducted but elsewhere across other hospitals as well. Thank you.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Jawhar Sircar: Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri Haris Beeran (Kerala), Ms. Dola Sen (West Bengal), Shri Niranjan Bishi (Odisha), Shri Sanjeev Arora (Punjab), Shri M. Mohamed Abdulla (Tamil Nadu), Shri A. A. Rahim (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu) and Shri Ajit Kumar Bhuyan (Assam).